

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRL.APPEAL No.447 OF 2020

(AGAINST ORDER IN C.C.NO.1/2014 ON THE FILES OF SPECIAL
JUDGE'S COURT (SPE/CBI)-I, ERNAKULAM, DATED 29.2.2020)

APPELLANT/ACCUSED

A. ANTONY GEORGE, S/O. A.A.KOCHUVAREED,
AGED 50 YEARS,
ALANGATTU KARAN HOUSE, NR. FAS AUDITORIUM, KODAPUZHA,
CHALAKUDY FORMERLY WORKING AS INSPECTOR, CENTRAL
EXCISE, SERVICE TAX DIVISION, KOCHI.

BY ADVS. GEO PAUL,
SANU MATHEW,
C.R.PRAMOD,
RADHIKA RAJASEKHRAN,
NAVEEN.TU

RESPONDENT/COMPLAINANT

UNION OF INDIA REPRESENTED BY CENTRAL BUREAU OF
INVESTIGATION, KOCHI
BY STANDING COUNSEL, CBI,
HIGH COURT OF KERALA, PIN 682031

THIS CRIMINAL APPEAL HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE
FOLLOWING:

ASHOK MENON, J.

Crl.Appeal No.447 of 2020

Dated this the 8th day of May, 2020

O R D E R

There is no representation for the counsel appearing for the respondent - CBI.

Post on 12.5.2020.

**ASHOK MENON
JUDGE**